

22.8.2012

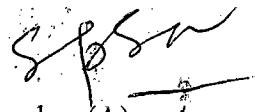
O.A. No. 320/11

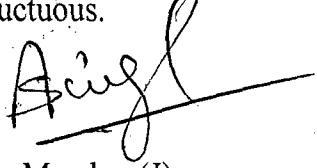
Hon'ble Sri Justice Alok Kumar Singh, Member (J)
Hon'ble Sri S.P.Singh, Member (A)

List revised. It is 11.48 a.m. No body is responding for the applicant.

Sri Anurag Srivastava is present for respondents. He submits that as already mentioned in the order sheet dated 16.8.2012, suspension order in question has already been revoked on 26.4.2012 and as such this O.A. has become in-fructuous. His submission has substance.

O.A. stands dismissed having become in-fructuous.


Member (A)


Member (J)

~~O.A.~~
copy forwrd
HLS/-

Recd 22-8-12
23-8-12